

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 08th May, 2024 at 02.30 p.m. ;**

I

The Division Bench comprising of the **Hon'ble Shri. Justice Nitin W. Sambre (at Nagpur)** and the **Hon'ble Shri Justice Valmiki Menezes (at Goa)** will take up the **Criminal Appeal No. 730/2018 for Pronouncement of Judgment, through Video Conferencing .**

II

Soon after the Division Bench work is over, the Regular Division Bench headed by the **Hon'ble Shri Justice M. S. Sonak** will take up the extant judicial assignment pertaining to Regular Division Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 08.05.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)